

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION NO.....OF

Applicant(s)

Respondent(s)

Advocate for

Advocate for

Applicant(s)

Respondent(s)

Notes of the Registry	Orders of the Tribunal
	<p><u>O.A. No. 290/00188/11</u> <u>Date of Order : 04.07.2014</u> None present for the applicants. Mr. Salil Trivedi, Counsel for respondents present. The notice has been served upon Shri Amin Ali and, therefore, the service is complete. But, since none is present on behalf of the applicants, the O.A. is dismissed in default.</p> <p><i>Meenakshi Hooja</i> (Meenakshi Hooja) Member (A)</p> <p><i>K.C.Joshi</i> (K.C.Joshi) Member (J)</p> <p><i>R.C.Joshi</i> R.C.Joshi</p>